

**19. 58 hrs.**

**Title:** Introduction, consideration and passing of the Appropriation (Railways) No. 4 Bill, for the year 2001-02.

SHRI NITISH KUMAR: I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-02 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-02 for the purposes of Railways. "

The motion was adopted.

SHRI NITISH KUMAR: I introduce\* \* the Bill.

MR. SPEAKER: The Minister to move the motion for consideration.

SHRI NITISH KUMAR: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-02 for the purposes of Railways be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2001-02 for the purposes of Railways be taken into consideration."

*The motion was adopted.*

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*\*\* Introduced with the recommendation of the President.*

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

*"That clauses 2 and 3 stand part of the Bill."*

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Long Title were added to the Bill.*

**20.00 hrs.**

SHRI NITISH KUMAR: I beg to move:

*"That the Bill be passed."*

MR. SPEAKER: The question is:

*"That the Bill be passed."*

*The motion was adopted.*